

**Government of Rajasthan
Industries (Gr-2) Department**

File No:- 1(2)Ind/Gr-2/2008

Jaipur, Dated- 11.04.2019

-: Notification :-

In Exercise of Power conferred by Rules under Chapter 5(1) of Micro, Small & Medium Enterprises Development Act-2006 (Central Act no. 27 of 2006) following orders are circulated by the order of Hon'ble Governor:-

1. Proposed posts for Constitution of MSE Facilitation Council be filled from present cadre strength of Department of Industries.
2. Sitting fees for the nominated members of MSE Facilitation Council will be as Rs. 1500/- per meeting.
3. For the reference filed for delayed payment before MSE Facilitation Council, applicant enterprise has to pay fees as follows:-

S.No.	Claim amount in reference	Fees per Reference
1.	Up to Rs. 10 Lacs delayed payment claim (Principal + Interest)	Rs. 550 /-
2.	Above Rs. 10 Lacs Delayed payment claim (Principal + Interest)	Rs. 2000 /-
3.	Reference of delayed payment only for interest (Per Reference)	Rs. 5000 /-

Determination of application fees of Facilitation Council will be on merits and demerits and it will be decided by Administrative Department.

This Sanction is issued in continuation of Finance Department ID No. 101900032 dated 31.01.2019.

By the order of the Governor,

(Durga Joshi)

Special Secretary to the Government

Copy to the following for information and necessary action :-

1. Special Assistant, Hon'ble Industry Minister, Jaipur.
2. PS, Chief Secretary, Rajasthan, Jaipur.
3. PS, ACS Finance/Planning Department.
4. PS, Pr. Secretary, MSME.
5. Commissioner, Industries Department, Rajasthan, Jaipur.
6. Copy to Director, Govt. Press for publication of this notification in Govt. Gazette.
7. Financial Advisor, Commiserate Industries Department, Jaipur.
8. Financial Advisor, PPC Department.
9. Guard File.

Assistant Secretary to the Government